(c) if. so, what is Government's reaction thereto and what steps Government propose to take to improve the financial position to help refund of advance?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):
(a) Though there have been complaints about delay in refund of advance deposits no specific complaint about non-r-; fund of advance deposits by the company has been brought to the notice of the Government.

(b) and (c) The Andhra Pradesh Scooters Ltd. is a state Government project. However, as informed by the company, they are having financial constraints in refunding the advance money as the funds are largely locked up in inventories. The company is negotiating with its Bankers/financial institutions for financial assistance. The company has indicated that refunds will be made soon after the sanctions are received from the banks/ financial institutions.

Efforts to promote ancillary Industries in villages with the cooperation of Industrialists

3224. DR. RATNAKAR PANDEY: SHRI CHANDRIKA PRASAD TRIPTHI:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have approached the industrialists to adopt some villages for promotion of ancillary industries having linkages, with their main units; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA CHALAM): (a) and (b) The Government had convened a meeting of industrialists in Rural Industrialisation in the context of the various schemes ot the Department of Rural Development. At this

meeting it was suggested that manufacture of parts. components and sub-a;se<nb1ies could be farmed out to industries in the rural area. Similarly the large industries could also help market products manufactured in the Rural Sector. The discussions were preliminary in nature and industrialists have been requested to specific proposals for consideration of Government.

Discontinuation of Central Subsidy to State Governments

3225. SHRI JOHN F. FERNANDES: Will tha Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the Central Government propose to discontinue the Central Subsidy to the State Governments in the near future; and
- (b) if so, whether Government will reconsider their deci ion in the matter as a special <u>ci.se</u> in regard to the newly formed dened with financial dicuffilties at the initial stage and also for the promotion of new industries so a* to mop up additional revenue to avoid initial taxation?
- THE MINISTER OI STATE IN THI! DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The Central Investment Subsidy Sheme. 1971, as extended from time to time, js valid upto 30-9-1988. Government have not taken any decision a!>out its continuance or otherwise beyond 30-9-1988
 - (b) Does not arise.

Performance of Technology and Management INCO based hi U.S.A.

3226. SHRI CHIMANBHAI MEHTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Technology and Management INCO has been established in USA in" collaboration with Shri M. Pathak, and Indian Public Sector